

Nagaland (NSCN) has intensified its subversive activities on Assam border:

(b) whether its cadres are receiving training in bordering countries; and

(c) if so, the steps taken to check such activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) According to information available, the National Socialist Council of Nagaland (NSCN) has increasingly been indulging in violent activities including bordering districts of Assam with Nagaland.

(b) The cadres of the NSCN have been getting training in some neighbouring countries.

(c) The insurgency situation in the North-East region is under constant watch and close review. The NSCN stands declared as an 'unlawful organisation' under the Unlawful Activities (Prevention) Act, 1967. Besides induction of additional units of the Central Para Military Forces and the Army, the most seriously affected areas have been notified as "Disturbed Areas". Intelligence machinery has been strengthened. Assistance has been provided for the modernisation of the State Police machinery in the region. Some diplomatic initiatives have also been taken. The Government is determined to take all necessary measures to counter terrorism.

Global Environment Fund

2226. SHRI SARAT PATTANAYAK : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government propose to set up a regional office of Global Environment Fund. (GEF) in India for monitoring CEF aided programmes in the South Asian Regions; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) No, Sir.

(b) Does not arise.

[Translation]

Sick Fertilizer Units

2227. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Government propose to rejuvenate the sick fertilizer units; and

(b) the number of such fertilizer units proposed to be revived alongwith the expenditure likely to be incurred thereon?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA): (a) and (b). The Government had approved, in principle, the revival packages for two sick fertilizer producing public undertakings, namely Hindustan Fertilizer Corporation Ltd. (HFC) and Fertilizer Corporation of India Ltd. (FCI) in April, 1995, which envisage limited revamp of the Barauni, Durgapur and Namrup Units of HFC and the Sindri, Ramagundam and Talcher Units of FCI entailing a fresh investment of Rs. 2201.13 crore (Rs. 464.93 crore for HFC and Rs. 1736.20 crore for FCI), apart from the capital restructuring and financial reliefs to these undertakings. The funding arrangements for these packages could not be tied-up. An expert group has been constituted to reformulate the revival package from the standpoint of funding by the Financial Institutions.

[English]

Chamundi Safari

2228. SHRI S.D.N.R. WADIYAR : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government of Karnataka has sought any financial assistance from the Union Government for establishment of Chamundi Safari on the Chamundi Hills near Mysore;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) and (b). No proposal has been received from the Government of Karnataka for the establishment of Chamundi Safari on the Chamundi Hills. However, the priority of the Central Zoo Authority (CZA) is to improve the management and health care of animals in existing zoos. Due to resource constraints, the CZA does not support projects for new safari parks at present.

(c) Does not arise.

Doubling of Kayamkulam-Quilon Broad Gauge line

2229. SHRI KODIKUNNIL SURESH : Will the Minister of RAILWAYS be pleased to state :

(a) whether the doubling of Kayamkulam-Quilon broad gauge line has been completed; and

(b) if so, the total amount of money allocated for this purpose indicating the money spent out so far?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : Yes, Sir

(b) Rs. 56.48 crores.